

OFFICE ORDER NO. 23 OF 2021

- Ref.: 1. Hon'ble High Court Circular, dated 5th April, 2021 received vide Letter No.Insp-I/30/2021, dated 5th April, 2021.
2. This Office Order No.19 of 2021, dated 6th April, 2021.
3. Hon'ble High Court Circular, dated 16th April, 2021 received vide Letter No.Insp-I/33/2021, dated 16th April, 2021.
4. This Office Order No.21 of 2021, dated 16th April, 2021.
5. Hon'ble High Court E-mail Letter No. Insp-I/34/2021, dated 22nd April, 2021.
6. This Office Order No.22 of 2021, dated 23rd April, 2021.

In continuation of this Office Order No.22 of 2021, dated 23rd April, 2021 under reference at Sr. No.6, the charge of the Courts of Bandra Branch, which are not sitting on the particular dates will remain with the Courts, which are functioning as under :


Court Functioning	Court of which, charge has been kept
31	41
41	31
32	34, 35, 36
33	37, 38, 40
34	36, 37, 38
35	32, 33, 40,

-: 2 :-

36	32, 38, 40,
37	33, 34, 35
38	32, 33, 34
40	35, 36, 37

COURT OF SMALL CAUSES }
}

MUMBAI : 26TH APRIL, 2021 }
}


(S. C. More)
Chief Judge